

**HEARING BOARD**  
**TRADE MARKS REGISTRY, KOLKATA**  
**OPPOSITION HEARING FOR THE MONTH OF DECEMBER, 2013**

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appln. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
09.12..2013 11.00 A.M.	197089	769037	M.P. MIRCHANDANI & CO. -Vs- CALCUTTA REGISTRATION SERVICE	Shri S. K. Pandey (DEPUTY REGISTRAR)	
09.12..2013 11.30 A.M.	117115	757688	WORLDWIDE REGISTRATION BUREAU -Vs- BISHNU KUMAR GUPTA	DO	
09.12..2013 12.00 P.M.	181553	796775	DELHI REGISTRATION SERVICE -Vs- D.P. AHUJA & CO.	DO	
09.12..2013 12.30 P.M.	256335	694488	ANAND & ANAND -Vs- DASWANI & DASWANI	DO	
09.12..2013 12.45 P.M.	730566	600648	CHANDRAKANT M. JOSHI -Vs- TRADE MARK REGISTRATION BUREAU	DO	
09.12..2013 01.00 P.M.	178835	634265	ANAND & ANAND -Vs- DEPENNING & DEPENNING	DO	
09.12..2013 02.45 P.M.	215108	717506	V.G. PARULKAR, ADVOCATE -Vs- D. SEN & CO.	DO	
09.12..2013 03.15 P.M.	172270	624715	TAS & COMPANY -Vs- DEPENNING & DEPENNING	DO	
10.12.2013 11.00 A.M.	239165	828482	WORLDWIDE REGISTRATION BUREAU -Vs- D. SEN & CO.	DO	
10.12.2013 11.30 A.M.	120351	800801	PANACEA BIOTEC LTD. -Vs- D. SEN & CO.	DO	
10.12.2013 12..00 P.M.	732367	840561	PRATHIBA M. SINGH, ADVOCATE -Vs- L. S. DAVAR & CO.	DO	

10.12.2013 12..30 P.M.	222374	838133	VARIKASERY & VARIKASERY -Vs- E.S. GODFREY & SONS.	DO	
10.12.2013 01..00 P.M.	249961	886976	S. MAJUMDAR & CO. -Vs- KUNDALIA & ASSOCIATES	DO	
10.12.2013 02.15 P.M.	81503	629418	WORLDWIDE REGISTRATION BUREAU -Vs- DEPENNING & DEPENNING	DO	
10.12.2013 02..45 P.M.	172557	631074	GLAXO SMITHKLINE PHARMA LTD. -Vs- J.S. SARKAR & CO.	DO	
10.12.2013 03..15 P.M.	175763	757803	M.P. MIRCHANDANI & CO. -Vs- D.P. AHUJA & CO.	DO	
11.12.2013 11.15 A.M.	255871	837726	D. SEN & CO. -Vs- S. MAJUMDAR & CO.	DO	
11.12.2013 11.30 A.M.	219935	857304	LALJI ADVOCATES -Vs- D.P. AHUJA & CO.	DO	
11.12.2013 12.00 P.M.	229267	803246	WORLDWIDE REGISTRATION BUREAU -Vs- DEPENNING & DEPENNING	DO	
11.12.2013 12.30 P.M.	111594	803155	CHANDRAKANT M JOSHI. -Vs- D. SEN & CO.	DO	
11.12.2013 01.00 P.M.	62324	801044	S. M. GUPTA & COMPANY -Vs- DASWANI & DASWANI	DO	
11.12.2013 02.15 P.M.	710424	801423	CHANDRAKANT M JOSHI. -Vs- D. SEN & CO.	DO	
11.12.2013 02.45 P.M.	711733	817415	ARJUN T. BHAGAT & CO. -Vs- DEPENNING & DEPENNING	DO	
11.12.2013 03.15 P.M.	168593	863891	METROPOLITAN TRADING CO. -Vs- L. S. DAVAR & CO.	DO	

12.12.2013 11.00 A.M.	711658	864435	DELHI REGISTRATION SERVICE -Vs- ANIRUDDHA MAITRA	DO	
12.12.2013 11.30 A.M.	718402	843790	LALJI ADVOCATES -Vs- L. S. DAVAR & CO.	DO	
12.12.2013 12.00 P.M.	248422	847249	MADAMSER & CO. -Vs- TRADE MARK REGISTRATION BUREAU	DO	
12.12.2013 12.30 P.M.	215292	838682	RAO & RAO -Vs- D. P. AHUJA & CO.	DO	
12.12.2013 01.00 P.M.	232846	836900	ANAND & ANAND -Vs- ARJUN T. BHAGAT & CO.	DO	
12.12.2013 02.15 P.M.	61121	805748	INTERNATIONAL TRADE MARK BUREAU -Vs- S. MAJUMDAR & CO.	DO	
12.12.2013 02.45 P.M.	219234	847217	REMFY & SAGAR -Vs- D. SEN & CO.	DO	
12.12.2013 03.15 P.M.	229833	842262	AMARJIT & ASSOCIATES -Vs- S. MAJUMDAR & CO.	DO	
13.12.2013 11.00 A.M.	176430	846761	TRADE MARK REGISTRATION BUREAU -Vs- S. MAJUMDAR & CO.	DO	
13.12.2013 11.30 A.M.	122642	798297	PAN BROSS PHARMA PVT LTD. -Vs- D. SEN & CO.	DO	
13.12.2013 12.00 P.M.	731496	844021	V. BALAKRISHNAN -Vs- L. S. DAVAR & CO.	DO	
13.12.2013 12.30 P.M.	168716	841314	FATEHCHAND C SHAH & CO. -Vs- DEPENNING & DEPENNING	DO	
13.12.2013 01.00 P.M.	232845	836901	ANAND & ANAND -Vs- ARJUN T. BHAGAT & CO..	DO	

13.12.2013 02.15 P.M.	218954	798900	CALCUTTA TRADE MARK CO. -Vs- DASWANI & DASWANI	DO	
13.12.2013 02.45 P.M.	125668	791124	D.K. LALWANI & CO. -Vs- D. SEN & CO.	DO	
13.12.2013 03.30 P.M.	143855	790677	ASHOKA TRADE MARK CO. -Vs- SUPREME PAPER MILLS LTD.	DO	
23.12.2013 11.00 A.M.	213885	824001	DASWANI & DASWANI -Vs- USHA ATHREYA CHANDRASEKHAR	DO	
23.12.2013 11.30 A.M.	220809	856804	K & S PARTNERS -Vs- ANJAN SEN	DO	
23.12.2013 12.00 P.M.	258810	857347	D. SEN & CO. -Vs- SHUKLA TRADE MARK CO.	DO	
23.12.2013 12.15 P.M.	222379	865871	ASIAN PATENT BUREAU -Vs- DRAKT PHARMACEUTICAL PVT LTD.	DO	
23.12.2013 12.30 P.M.	180074	863465	K.K. MODAK . ADVOCATE -Vs- WAKHARIYA & WAKHARIYA	DO	
23.12.2013 01.00 P.M.	125706	856544	D. SEN & CO. -Vs- C.J. ASSOCIATES	DO	
23.12.2013 02.45 P.M.	179814	813901	CHANDRAKANT M JOSHI. -Vs- IDEAL TRADE MARK SERVICES	DO	
23.12.2013 03.15 P.M.	195395	808884	CHANDRAKANT M JOSHI. -Vs- IDEAL TRADE MARK SERVICES	DO	
24.12.2013 11.00 A.M.	179957	861040	P.K. ARORA -Vs- MOHAN ASSOCIATES	DO	

24.12.2013 12.00 P.M.	106101	809249	ANAND & ANAND -Vs- D.P. AHUJA & CO.	DO	
24.12.2013 12.15 P.M.	221482	820118	R.K. DEWAN & CO. -Vs- SHUKLA TRADE MARK CO.	DO	
24.12.2013 12.30 P.M.	106100	809255	ANAND & ANAND -Vs- D.P. AHUJA CO.	DO	
24.12.2013 01.00 P.M.	229562	856089	Y. J. TRIVEDI & CO. -Vs- BISWAJIT SARKAR, ADVOCATE	DO	
24.12.2013 02.15 P.M.	223428	821176	S. MAJUMDAR & CO. -Vs- SHUKLA TRADE MARK COMPANY	DO	
24.12.2013 02.45 P.M.	221544	832745	DELHI REGISTRATION SERVICE -Vs- SENGUPTA & ASSOCIATES	DO	
24.12.2013 03.15 P.M.	62067	863299	L.S. DAVAR & CO. -Vs- TRADE MARK REGISTRATION BUREAU	DO	
26/12/2013 11.00 A.M.	177516	859113	ANAND & ANAND (MUMBAI) -Vs- L.S. DAVAR & CO.	DO	
26/12/2013 11.30 A.M.	229561	856094	Y.J. TRIVEDI & CO. (AHMEDABAD) -Vs- BISWAJIT SARKAR, ADVOCATE	DO	
26/12/2013 12.00 P.M.	219346	826276	ANAND & ANAND ( MUMBAI) -Vs- TRADE MARK REGISTRATION BUREAU	DO	
26/12/2013 12.30 P.M.	736935	826900	C.J. ASSOCIATES (KOLKATA) -Vs- D.P. AHUJA & CO.	DO	
26/12/2013 01.00 P.M.	235020	761744	KAMAL GARG & ASSOCIATES (DELHI) -Vs- DEPENNING & DEPENNING	DO	

26/12/2013 02.30 P.M.	221615	865868	VISHESH & ASSOCIATES (MUMBAI) -Vs- DRAKT PHARMA PVT. LTD.	DO	
26/12/2013 03.00 P.M.	188223	870527	INTERNATIONAL TRADE MARK BUREAU -Vs- DEPENNING & DEPENNING	DO	
26/12/2013 03.30 P.M.	107913	848498	GROSER & GROSER (GURGAON) -Vs- D.P. AHUJA & CO.	DO	
27/12/2013 11.00 A.M.	163751	830282	M.P. MIRCHANDANI & CO. -Vs- J.V. GOKAL & CO	DO	
27/12/2013 11.30 A.M.	720776	826299	G. RAMJI (CHENNAI) -Vs- DEBASISH MUKHERJEE	DO	
27/12/2013 12.00 P.M.	176865	832113	TRADE MARK REGISTRATION BUREAU -Vs- DUTTA BACKET INDUSTRIES	DO	
27/12/2013 12.30 P.M.	173087	853493	PURI TRADE MARK CO. -Vs- SENGUPTA & ASSOCIATES	DO	
27/12/2013 01.00 P.M.	223427	821175	S. MAJUMDAR & CO. -Vs- SHUKLA TRADE MARK & CO.	DO	
27/12/2013 02.15 P.M.	123486	854262	DEPENNING & DEPENNING -Vs- S. MAJUMDAR & CO.	DO	
27/12/2013 02.45 P.M.	223491	829096	FATEHCHAND C. SHAH -Vs- TRADE MARK REGISTRATION BUREAU	DO	
27/12/2013 03.15 P.M.	223015	850845	MAHTTA & CO. -Vs- ASHOKA & CO.	DO	